

**Title: Need to raise royalty rate of coal for Orissa - Laid.**

SHRI ANANTA NAYAK (KEONJHAR) : The State of Orissa has been losing crores of rupees due to the delay in the revision of royalty rate of coal. The revision of royalty rate was due in October 1997 and second revision was due in October 2000. The revision of royalty has not yet been effected and the annual loss of revenue is of the order of Rs.150.00 crores. This delay in the revision of royalty rate has very adverse impact on the economy of the State.

I request the Central Government to take immediate steps to revise the royalty rate of coal. I also demand, that the state of Orissa be compensated by releasing ad hoc grant till the royalty rate is revised.